

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 22-11-2013

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

ORDER NO. B1 – 85 / 2013

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Smt. Jayanthi Thankom, Sheristadar, MACT / Addl District Court, Tirur is transferred and posted as Sheristadar, MACT/ Additional District Court, Ottappalam . She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT/Addl District Court, Ottappalam from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the of the MACT / Addl District Court, Tirur will hold the full additional charge of the post of Sheristadar of the court till Smt. M.Shobhana (Sl. No. 2) takes charge.

2. Smt. M. Shobhana, Sheristadar, Sub Court, Manjeri is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, MACT / Addl District Court, Tirur . She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT / Addl District Court, Tirur from the Junior Superintendent /Head Clerk of the Court .

The Junior Superintendent / Head Clerk of the Sub Court, Manjeri will hold the full additional charge of the post of the Sheristadar of the Court , till Sri. K.M. Vasu (Sl.No.11) takes charge.

3. Sri. A.K. Suresh Kumar, Senior Superintendent, District Court, Kozhikode is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, MACT, Thiruvananthapuram. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Thiruvananthapuram from the Junior Superintendent /Head Clerk of the Court.

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The Junior Superintendent / Head Clerk of District Court, Kozhikode will hold the full additional charge of the post of the Senior Superintendent of the Court, till Sri. V.S. Shanavas (Sl.No.13) takes charge.

4. Sri.Sasikumar. S, Sheristadar Cum Secretary , Forest Tribunal, Kozhikode is transferred and posted as Sheristadar, Chief Judicial Magistrate Court, Kasaragod . He will handover charge of his office to the senior most Clerk of the Court and take charge as Sheristadar, Chief Judicial Magistrate Court, Kasaragod from the Senior most U.D Clerk of the Court .

The senior most clerk of the Forest Tribunal, Kozhikode will hold the full additional charge of the post of the Sheristadar of the Court, till Sri. M. Suresh (Sl.No 7) takes charge.

5. Sri. Azeez Arangodan, Sheristadar, Chief Judicial Magistrate Court, Thrissur is transferred and posted as Sheristadar, Family Court, Malappuram . He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the Court and take charge as Sheristadar, Family Court, Malappuram from the Senior most U.D Clerk of the Court .

The Senior Superintendent / Junior Superintendent of the Chief Judicial Magistrate Court, Thrissur will hold the full additional charge of the post of the Sheristadar of the Court, till Sri. K.T Augusty, (Sl.No 6) takes charge.

6. Sri. K.T Augusty, Senior Superintendent , Chief Judicial Magistrate Court, Ernakulam is promoted to the cadre of Sheristadar , Chief Judicial Magistrate's Court / Family Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrate Court, Thrissur. On relief from his present post, he will take charge as Sheristadar, Chief Judicial Magistrate Court, Thrissur from the Senior Superintendent / Junior Superintendent of the court .

7. Sri. M. Suresh , Senior Superintendent , Chief Judicial Magistrate Court Palakkad is promoted to the cadre of Sheristadar , Chief Judicial Magistrate's Court/ Family Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 21240-37040 and posted as Sheristadar Cum Secretary , Forest Tribunal, Kozhikode . On relief from his present post, he will take charge as Sheristadar Cum Secretary , Forest Tribunal, Kozhikode , from the Senior most Clerk of the Court.

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8. Sri. Saj Kumar, Junior Superintendent, Family Court, Pala is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kattappana. On relief from his present post, he will take charge as Sheristadar, Sub Court, Kattappana from the Junior Superintendent / Head Clerk of the Court.

9. Sri. M. Satheesan, Junior Superintendent, District Court, Thiruvananthapuram who is undergoing training as Munsiff - Magistrate at Kerala Judicial Academy, Ernakulam is notionally promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and allowed to continue his training at Kerala Judicial Academy, Ernakulam.

10. Smt. B. Geetha Kumari, Junior Superintendent, Sub Court, Ernakulam is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent, Addl District Court, Mavelikkara. On relief from her present post, she will take charge as Senior Superintendent, Addl District Court, Mavelikkara, from the Junior Superintendent / Head Clerk of the Court.

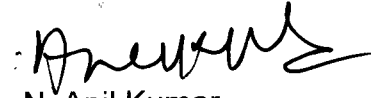
11. Sri. K.M. Vasu, Junior Superintendent, Munsiff Court, Thaliparamba, is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Manjeri. On relief from his present post, he will take charge as Sheristadar, Sub Court, Manjeri, from the Junior Superintendent / Head Clerk of the Court.

12. Sri. K.P. Satheesh, Junior Superintendent, District Court, Thalassery is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kasaragod. On relief from his present post, he will take charge as Sheristadar, Sub Court, Kasaragod from the Junior Superintendent / Head Clerk of the Court.

13. Sri. V.S. Shanavas, Junior Superintendent, Addl District Court, N. Paravur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Kozhikode. On relief from his present post, he will take charge as Senior Superintendent, District Court, Kozhikode from the Junior Superintendent / Head Clerk of the Court.

The officers at Sl. Nos. 1,4,5 and 9 are not eligible for joining time and transfer TA.

(By Order),



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (13copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The District Judges Thiruvananthapuram, Alappuzha , Kottayam, Thodupuzha,
Ernakulam, Kozhikode , Manjeri, Thalassery and Kasaragod
The Motor Accidents Claims Tribunal, Thiruvananthapuram, Ottappalam & Tirur
The Director and Addl. Director, Kerala Judicial Academy
The Forest Tribunal Kozhikode
The Judges of Family Court Pala and Malappuram
The Additional District Court N. Paravur and Mavelikkara
The Chief Judicial Magistrates Ernakulam, Thrissur ,Palakkad and Kasaragod
The Sub Judges Ernakulam, Kattappana , Manjeri and Kasaragod .
The Munsiff Thaliparamba
The Officers concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B 3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.